

**COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS
OF THE HOUSE**

THIRD REPORT

Shri Mulchand Dube (Farrukhabad): I beg to present the Third Report of the Committee on Absence of Members from the sittings of the House. I also lay on the Table a list showing the names of Members who were continuously absent from the sittings of the House for more than 15 days during the Second Session.

**NAGA HILLS-TUENSANG AREA
BILL***

The Minister of Home Affairs (Pandit G. B. Pant): I beg to move for leave to introduce a Bill to provide for the formation of the Naga Hills-Tuensang Area of Assam as an administrative unit.

Shri Vajpayee (Balrampur): On a point of order. The Financial Memorandum accompanying the present Bill does not contain an estimate of the non-recurring expenditure involved in case the Bill is passed into law, as required by rule 69 of the Rules of Procedure and Conduct of Business.

Pandit G. B. Pant: A statement is attached to the Bill, as required by the rules. If any more information is needed, it will be supplied before the consideration stage. (*Interruption*).

Mr. Speaker: The Memorandum reads:

"The annual budgeted expenditure of this district is Rs. 4.88 crores at present. The Central Government already bear a large part of this expenditure. It is roughly estimated that the extra financial burden which will fall on the Government of India will be of the order of Rs. 2.50 to Rs. 3 crores per year."

Is there any non-recurring expenditure?

Pandit G. B. Pant: I don't think any non-recurring expenditure is involved.

Mr. Speaker: The question is...

Shri Vajpayee: What about the point of order?

Mr. Speaker: There is no point of order. The point of order has been raised regarding some supposed non-recurring expenditure. The hon. Minister says that there will be no non-recurring expenditure. It is not contemplated. Therefore, what is not contemplated in the Bill cannot be added to the Memorandum. There is no point of order.

Shri Vajpayee: When a new administrative unit is set up there must be some expenditure.

Mr. Speaker: There may not be any expenditure at all. It is not as if the hon. Member can force his opinion that some money should be spent. If the Government does not want to spend, then there is no necessity for any memorandum. Now, the question is:

"That leave be granted to introduce a Bill to provide for the formation of the Naga Hills-Tuensang Area of Assam as an administrative unit."

The motion was adopted.

Pandit G. B. Pant: I introduce the Bill.

BUSINESS OF THE HOUSE

The Minister of Law (Shri A. K. Sen): Mr. Speaker, on behalf of the Minister of Parliamentary Affairs, I would like to announce that the motion given notice of by Dr. Ram Subhag Singh and certain other members for a discussion on conditions created by drought in Bihar, Eastern Uttar Pradesh, parts of West Bengal,

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